

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:3083

ANSWERED ON:15.03.2013

OPAL PROJECT

Deo Shri Kalikesh Narayan Singh;Joshi Shri Pralhad Venkatesh

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

-

- (a) whether ONGC Petro Additions Limited (OPAL) project has been delayed:
- (b) if so, the current status thereof and the reasons therefor;
- (c) whether there has been increase in the cost of maintenance and upkeep of the Project till date due to its delay; and
- (d) the penal action being taken/ proposed to be taken against those responsible for the delay?

**Answer**

MINISTER OK STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a) and (b): As per ONGC Petro Additions Limited(OPAL) Board approval for the Petrochemical project, the planned completion schedule is October, 2013. based on the completion timelines of various work-packages was appraised to the Oil and Natural Gas Corporation Limited(ONGC) Board in January, 2011.

(c): The project is currently under construction and the responsibility of upkeep and maintenance, if any, in respect of work packages are with respective contractors, till those are handed over to OPAL after due completion and commissioning. As such, till date no such cost has been incurred.

(d): For any delay, the contractor would be liable for payment of liquidated damage as per the terms and conditions of the contract.